Government (Defence Services—Air Force and Navy) under article 151 (1) of the Constitution. [Placed in Library See No LT-808/90]

to serve as members of the National Shipping Board, subject to the other provisions of the said Act."

The motion was adopted

12.18 1/2 hrs.

# COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

## **Fourth Report**

[English]

SHRI KIRPAL SINGH (Amritsar). I beg to present the Fourth Report (Hindi and English versions) of the Committee on Private Members, Bills and Resolutions

12.19 hrs.

#### **ELECTION TO COMMITTEE**

## **National Shipping Board**

[English]

THE MINISTER OF SURFACE TRANS-PORT (SHRI K.P UNNIKRISHNAN). I beg to move.

"That in pursuance of Sub-section (2) (a) of Section 4 of the Merchant Shipping Act, 1958, the members of this House do proceed to elect, in such manner as the Speaker may direct, four members from among themselves, to serve as members of the National Shipping Board, Subject to the other provisions of the said Act."

## MR SPEAKER The question is:

"That in pursuance of sub-section (2) (a) of Section 4 of the Merchant Shipping Act, 1958, the members of this House do proceed to elect, in such manner as the Speaker may direct, four members from among themselves,

[Translation]

SHRI MADAN LAL KHURANA (South Delhi): Mr. Speaker, Sir, the whole country is concerned with the situation prevailing in Andhra Pradesh. The State was hit by a devastating tornado in which a large number of people lost their lives. I would like to request the Government to inform the House as to what the State Government is doing to combat the problem and what assistance is being extended by the Central Government. The people of the country want to know this. I would like that the hon. Minister should call for detailed information from the State and make a statement in the House. (Interruptions)

[English]

MR. SPEAKER: The whole House is concerned about it

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P UPENDRA): The Central Government is in constant touch with the State Government regarding the cyclone in coastal Andhra Pradesh and all the assistance necessary has been offered to the State Government and the Prime Minister is thinking of visiting the area tomorrow. (Interruptions)

MR. SPEAKER: The hon. Minister says that the Prime Minister is visiting Andhra Pradesh tomorrow

SHRI NIRMAL KANTI CHATTERJEE (Dum Dum): What is the impact of the cyclone? What are the steps taken by the Government? We are interested to know.

SHRI P. UPENDRA: We are collecting the details